

कृषि और सिंचाई मंत्रालय में राज्य मंत्री  
(श्री अण्णासाहेब पं० शिन्डे) : (क)  
1971-72 के (अथवा वर्ष जिसके लिए  
आंकड़े उपलब्ध हैं) भूमि उपयोग के अनुसार  
1971-72 में राज्यवार सिंचित (सकल)  
और असिंचित (सकल) क्षेत्र सभा पटल पर  
रखे गए विवरण 1 में दिया गया है [संख्या  
में रखा गया। देखिये संख्या एल टी-9066/  
75]

(ख) पांचवीं योजना के दौरान सिंचाई  
करने के लिए सभावित फालतू सकल क्षेत्र और  
उस पर किया जाने वाला संभावित खर्च  
विवरण 2 सभा पटल पर रखे गए में दिया  
गया है। [संख्या में रखा गया। देखिये  
संख्या एल टी-9066/75]

(ग) कुल कृषि योग्य भूमि और  
1971-72 में बोये गए निबल क्षेत्र का  
अन्तर जोकि वर्ष के दौरान खेती के अन्तर्गत  
न लाया गया असिंचित क्षेत्र है, सभा पटल पर  
रखे गए विवरण 3 में दिया गया है [संख्या  
में रखा गया। देखिये संख्या एल टी-9066/  
75]

#### Shortage of Drinking Water in Haryana

1937. SHRI RAM PRAKASH: Will  
the Minister of WORKS AND HOUS-  
ING be pleased to state:

(a) the number of Gram Pancha-  
yats and Nagar Panchayats in the  
State of Haryana which are affected  
by shortage of drinking water;

(b) the plans framed to tide over  
the drinking water shortage in the  
areas; and

(c) the number of water tankers  
supplied for this purpose during the  
last three years and the expenditure  
incurred thereon?

THE MINISTER OF WORKS AND  
HOUSING AND PARLIAMENTARY  
AFFAIRS (SHRI K. RAGHURAM-  
MAJAH): (a) to (c). The requisite  
information is being collected from  
the Government of Haryana and will

on receipt be laid on the Table of  
the Sabha.

#### Effect of Policy Change on FCI Procurement

1938. SHRI P. M. MEHTA: Will  
the Minister of AGRICULTURE AND  
IRRIGATION be pleased to state:

(a) whether the Chairman of the  
Food Corporation of India admit-  
ted that the quantum of indigenous  
procurement of foodgrains has decreas-  
ed in the wake of policy changes and  
setting up of own Food Corporations  
by several States;

(b) whether the Chairman has also  
stated that efforts were being made  
to diversify the activities of F.C.I. and  
thereby utilise the expertise, resour-  
ces and surplus man power; and

(c) if so, to what extent these po-  
licy changes have affected the pro-  
curement and what steps are being ta-  
ken to achieve the target fixed?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE AND  
IRRIGATION (SHRI ANNASAHEB  
P. SHINDE): (a) to (c) The Chair-  
man of the Food Corporation of India  
had made an observation relating to  
procurement done by the Food Cor-  
poration of India during the 1974-75  
rabi season and the need for diversifi-  
cation of its activities. Procurement  
of wheat and rice during the current  
season has been so far 18.99 lakh  
tonnes and 26.11 lakh tonnes respec-  
tively. The shortfall in the procure-  
ment of wheat and rice has been  
mainly due to fall in the production  
of wheat and rice

#### Facilities to Farmers at Door Step

1939. SHRI P. M. MEHTA:  
SHRI R. V. SWAMINATHAN:  
SHRI K. M. MADHUKAR:

Will the Minister of AGRICULTURE  
be pleased to state:

(a) whether his Ministry are plan-  
ning certain facilities at farmers door-  
steps if so, the facts thereof;

(b) whether the T A Pai's Committee report in this regard has been fully implemented, and

(c) what were the Committee's other recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHEB P SHINDE) (a) to (c) A Statement giving the required information is laid on the Table of the House. [Placed in Library See No LT-9067/75]

### National Children Board

1940 SHRI P M MEHTA.  
SHRI R V SWAMINATHAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Union Government have set up a National Children Board;

(b) if so, its main functions,

(c) when was the same set up, and

(d) the performance of the Board since its formation?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM). (a) to (d) The National Children's Board was constituted under Government Resolution No F 1-14/74-NCD dated December 3, 1974, a copy of which was placed on the Table of the Sabha on December, 4, 1974

The functions of the Board are —

- 1 to create and sustain public awareness of the needs of children in general,
2. to coordinate and integrate the efforts made by different governmental and private agencies engaged in implementing programmes for the welfare of children.

3 to review periodically the progress made in the different programmes;

4 to locate gaps in the existing services and suggest measures for eliminating such gaps; and

5 to suggest from time to time any changes needed in the priorities accorded to the different programmes

The functions of the Board will be advisory and coordinational

Nominations from some of the State Governments concerned are still awaited. Consequently, no meeting of the Board has been held so far.

मद्य निषेध के बारे में विभिन्न राज्यों के समाज कल्याण मंत्रियों से बातचीत

1941. श्री मूलचन्द डागा : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि

(क) क्या मद्य निषेध के बारे में सरकार ने गत दो वर्षों में विभिन्न राज्यों के समाज कल्याण मंत्रियों के साथ कोई बातचीत की है, और

(ख) यदि हा, तो उनकेक्या निष्कर्ष निकले ?

शिक्षा, समाज कल्याण और संस्कृति विभाग में उप-मंत्री (श्री अरविन्द नेताम) : (क) और (ख) केन्द्रीय मद्य निषेध समिति की 24 मार्च, 1973 तथा 26 मार्च, 1974 को हुई दो बैठकों में सरकार ने राज्यों के मद्य निषेध के कर्माभारी मंत्रियों के साथ विचार विमर्श किया था। राज्यों में समाज कल्याण मंत्रियों पर मद्य निषेध का कार्यभार नहीं है। केन्द्रीय मद्य निषेध समिति की 24 मार्च, 1973 को हुई बैठक में समझौते के मुख्य बिन्दुओं की एक सूची सभा पटल पर रख दी गई है। [प्रश्न क्र. 9067/75]। इन बिन्दुओं सख्या एल टी-9068/75]। इन